

[Print](#)**Defective Case Register from 2024-12-11 to 2024-12-11**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WPCRL/36861/2024	DEBADATTA MOHANTY	2024-12-11	correct nomenclature is CRLMP
2	D-WP(C)/51585/2024	MANAS RANJAN KHATUA	2024-12-11	1. Writ petition not correctly page Marked.2.Paragraphs page nos.not correctly furnished
3	D-BLAPL/37302/2024	SATYA RANJAN MULIA	2024-12-11	C.B.I.can not represent Republic of India.
4	D-WP(C)/51524/2024	SUDHIR KUMAR MALLICK	2024-12-11	Paragraph no 9 repeated twice in petition
5	D-ABLAPL/37386/2024	SURAJ MOHANTY	2024-12-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. ABLAPL Petition not properly page marked in Index.
6	D-WP(C)/51569/2024	SIDDHARTH PRASAD MISHRA	2024-12-11	30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically paginated.
7	D-ABLAPL/37382/2024	SIDDHARTH PRASAD MISHRA	2024-12-11	1. Page nos.10,11, 12 not neat.
8	D-BLAPL/37249/2024	RAJIB LOCHAN PATTNAIK	2024-12-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
9	D-BLAPL/37271/2024	AKASH BHUYAN	2024-12-11	1. C.T.Case No.99 of 2022 in rejection order under Annexure-2 not tally with para-2 of the petition.2.Name of the Lower Court in rejection order under Annexure-2 not correctly furnished in the cause title.
10	D-BLAPL/37354/2024	SUSANTA KUMAR BARAL	2024-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished on declaration.2. Page no.8 not neat and legible.
11	D-WP(C)/51586/2024	MANAS RANJAN KHATUA	2024-12-11	30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically paginated.
12	D-WP(C)/51504/2024	RAMAKRISHNA BISOI	2024-12-11	date of letter mentioned in index under annexure-5 not tally with the date mentioned in annexure-5
13	D-RVWPET/51529/2024	R.K.AGRAWAL	2024-12-11	1.Copy of Trial Court Judgement / Order - Xerox copy filed,authenticated copy be filed. 2.Good ground certificate not furnished.Further SR shall be made after defect is removed.
14	D-WP(C)/51663/2024	ABINASH PATTJOSHI	2024-12-11	Legal Associate welfare fund Rs 10/- not paid in V Nama
15	D-CRLA/37346/2024	SIDDHARTH GOUTAM DAS	2024-12-11	16-PETITION/APPEAL NOT IN TIME

				1. Period of Delay 44 days
16	D-WP(C)/51420/2024	UMAKANTA MISHRA	2024-12-11	Serial no not correctly marked in the index.
17	D-MACA/51594/2024	RIMJHIMBALA PATI	2024-12-11	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 42 days.
18	D-RVWPET/51537/2024	SACHIDANANDA NAYAK,A.S.C	2024-12-11	put up for SR after affidavit made in RVWPET.
19	D-MACA/51526/2024	DHANANJAYA MUND	2024-12-11	3-AUTHENTICATION FEE IS DEFICIENT. 1.AU Fee Rs 1.10P not paid 2.welfare fund of Rs 50/ not paid
20	D-WA/50400/2024	UMAKANT SAHOO	2024-12-11	Page No,1,2 and 3 not filed in petition.after filing put up for SR
21	D-ABLAPL/37361/2024	JYOTIRMAYA SAHOO	2024-12-11	As per cause title name of the trial court not correct in prayer.
22	D-WP(C)/51577/2024	NIRANJAN LENKA	2024-12-11	1) In PRAYER portion 6th line opposite party No not mentioned.
23	D-ABLAPL/37356/2024	JYOTIRMAYA SAHOO	2024-12-11	As per FIR , date not correct in date chart.
24	D-WP(C)/51607/2024	MANOJA KUMAR KHUNTIA	2024-12-11	30-OTHER DEFECT (IF ANY) Petitioner Nos,11 to 13 have not executed vakaltnama.
25	D-BLAPL/37211/2024	PRASANTA KUMAR NANDA	2024-12-11	Annexure no. not furnished in the petition.
26	D-BLAPL/37312/2024	DIBYAJYOTI SAHOO	2024-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 33 and 37 not neat.
27	D-BLAPL/37324/2024	AMULYA RATNA PANDA	2024-12-11	Sl nos. under annex- 2 not correctly furnished.
28	D-CMP/51519/2024	NIRAJ KUMAR SETHI	2024-12-11	Put up for S .R after filing of order dated 16 01 2024 passed by learned civil judge (J .D ) JATNI .
29	D-BLAPL/37415/2024	SATYA RANJAN MULIA	2024-12-11	14-NOT PROPERLY INDEXED. Page marking not correct in index.
30	D-BLAPL/37420/2024	KURESH PRASAD DASH	2024-12-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED BNSS not.mentioned in cause title.
31	D-WP(C)/51610/2024	MANORANJAN PADHI	2024-12-11	30-OTHER DEFECT (IF ANY) 1. The name of the petitioner in affidavit not correctly furnished. 2.Page No.38 under Annexure-8 not filed.
32	D-WP(C)/51600/2024	HEMANTA KUMAR MOHANTA	2024-12-11	Name of the petitioner wrongly typed at the top of the Date Chart(Appendix-II)
33	D-WP(C)/51437/2024	SOMANATH NANDA	2024-12-11	30-OTHER DEFECT (IF ANY) I.A. is not correctly page marked.

34	D-CRLMA/37046/2024	ADV.	2024-12-11	C.copy of dismissal order not filed
35	D-WP(C)/51424/2024	BIPLABA MOHANTY	2024-12-11	30-OTHER DEFECT (IF ANY) The name of the counsel in capital letter in vakaltnama not furnished.
36	D-RVWPET/51541/2024	S.RATH	2024-12-11	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 257 days.
37	D-ABLAPL/37270/2024	PUSPAMITRA MOHAPATRA	2024-12-11	Annex.1 not reflected in petn.
38	D-CONTC/51613/2024	ADV	2024-12-11	1-Occupation of deponent not stated in declaration of affidavit,2-Copy of representation under Annex.-1 not attested
39	D-CONTC/51615/2024	ADV	2024-12-11	1. Period of Delay 42 days
40	D-MACA/51599/2024	RIMJHIMBALA PATI	2024-12-11	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 44 days. 2. Index not correctly page marked.
41	D-BLAPL/37336/2024	SOUMYA RANJAN DAS	2024-12-11	Annex.3 not marked in para.6 of petition.
42	D-WP(C)/51641/2024	AJIT KUMAR MOHANTY	2024-12-11	1.Page nos.12,17,23 not neat and legible.
43	D-ABLAPL/36040/2024	ALOK KUMAR MOHAPATRA	2024-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.Paragraph not correctly marking in the petition copy.Para 14 and 15 not found.
44	D-ABLAPL/37227/2024	OM PRAKASH SAHU	2024-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 not neat.
45	D-RVWPET/51616/2024	DHANANJAYA MUND	2024-12-11	Place it after filing of C.copy of impugned order
46	D-WP(C)/51412/2024	GYANA RANJAN SETHI	2024-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.page no 40 not neat. 2. in affidavit the name of the father mentioned in sl no 2 not correct
47	D-ABLAPL/37355/2024	MANOJ KUMAR NAYAK	2024-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Page no.1 to 3 and 6 to 7 are not notarized. 2. Page no.1 to 2 and 4 and All the annexures are not attested by the advocates.3.Notary fees of Rs.30/- and court fee of Rs.2/- is deficit in affidavit.4. Page no. 15 and 17 are not neat and legible.
48	D-MACA/51591/2024	ADAM ALI KHAN	2024-12-11	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. Period of Delay 5 days.

49	D-ABLAPL/37392/2024	PRASANT KUMAR BARIK	2024-12-11	1.Provision of law not correctly furnished .2. Serial no not correctly mentioned an affidavit. 3.Pages 12 and 13 not neat legible.
50	D-ABLAPL/37390/2024	BIJAY JENA	2024-12-11	1.Pages 32, 33,34 not legible.
51	D-WP(C)/51390/2024	SAIBRATA RATH	2024-12-11	1.Date mentioned under annexure -7 not tally with the averment of the writ petition.
52	D-WP(C)/51518/2024	ANURAG PATI	2024-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date chart not alphabetically paginated. 2.in index serial no not correctly mentioned.3. In affidavit sl. no 2 not correct.4. page 16 not neat and legible.
53	D-ABLAPL/37387/2024	BIJAY JENA	2024-12-11	1.Pages no 32 ,33 ,34 not legible.
54	D-CMAPL/51567/2024	ADV.	2024-12-11	1. Period of Delay 07 days 2. Synopsis and Date Chart not filed
55	D-CRLMC/37301/2024	TIRTH KUMAR SAHU	2024-12-11	1.Authentication fee Rs. 1.10/- to be paid.
56	D-WP(C)/51487/2024	BHARAT JALLI	2024-12-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of execution of vakalatanama not mentioned.
57	D-ABLAPL/37258/2024	PRAVAT KUMAR MUDULI	2024-12-11	Page marking not complete in index.
58	D-ABLAPL/37222/2024	SANTOSH KUMAR MAHANTY	2024-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 not partial not neat.
59	D-WP(C)/51331/2024	AKSHYANGSHU SEKHAR NANDY	2024-12-11	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) 1.Synopsis and date charts are not alphabetically paginated. 2.Mobile number of all the counsel in vakaltnama not furnished. 3.I.A.is not correctly page marked.
60	D-CRLMC/37281/2024	BIKRAM CHANDRA GHADEI	2024-12-11	1. Name of the petitioner not correctly furnished in synopsis.
61	D-WP(C)/51583/2024	BANSHIDHAR SATAPATHY	2024-12-11	Synopsis AND Date chart not alphabetically paginated in the petition.2.page no 22 not neat AND legible.
62	D-ABLAPL/37330/2024	JAYAKRISHNA MOHAPATRA	2024-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 not legible.
63	D-ABLAPL/37223/2024	MANORANJAN MUDULI	2024-12-11	As per standing order no-3 dated 9.7.24 the name of the victim/informant shall mentioned the petition.Then S.R will be made.
64	D-WP(C)/51501/2024	AGASTI KANUNGO	2024-12-11	.Receipt Showing Serv.copy To cg not Filed.

65	D-CRLMC/37313/2024	DEEPAK KU SAHOO	2024-12-11	1. Date of order not correctly furnished in para no. A at page no.3
66	D-MATA/51330/2024	JUGALA KISHORE PANDA	2024-12-11	1.Period of Delay 64 days. 2. The year of the impugned order in the being aggrieved by the order and prayer appears to be wrong
67	D-ABLAPL/37224/2024	SANTOSH KUMAR MAHANTY	2024-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.P.R number and 2(a) CC number not mentioned in the copy of the FIR.
68	D-WP(C)/51502/2024	RABINARAYAN NAYAK	2024-12-11	Date of order mentioned at page 5 under annex.3 not tally to annex.3 as annexed.
69	D-BLAPL/37272/2024	AKASH BHUYAN	2024-12-11	14-NOT PROPERLY INDEXED. Page 38 not available.
70	D-ABLAPL/37139/2024	SONITA BISWAL	2024-12-11	As per standing order no-3 dated 9.7.2024 The name of informant shall not be mentioned in petition
71	D-BLAPL/37220/2024	SOUMYA KANTA TRIPATHY	2024-12-11	1. Annexure No1. not legible
72	D-WP(C)/51343/2024	SATRUGHAN DASH(A)	2024-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D-ABLAPL/37244/2024	BIJAYA KUMAR BEHERA 1	2024-12-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 7 not available.
74	D-WP(C)/51606/2024	KSHIROD KUMAR SAHOO	2024-12-11	Receipt Showing Serv.copy To ct not Filed.
75	D-BLAPL/37218/2024	SOUMYA KANTA TRIPATHY	2024-12-11	1. Annexure No1 not legible.2. Annexure No 1 not exhibited in Petition.
76	D-RPFAM/51320/2024	RITA SINGH	2024-12-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. H.C.B.A. fee of Rs.50/- not paid. 2. Good ground certificate not furnished.
77	D-CMP/51486/2024	SUSANTA KUMAR BARAL	2024-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Code No. not correctly furnished.
78	D-WP(C)/48460/2024	SANDHYARANI PANI	2024-12-11	14-NOT PROPERLY INDEXED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
79	D-BLAPL/37359/2024	RABINDRA PRASAD PATNAIK	2024-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. . In the declaration part of affidavit , the identity of Kameswar Singh not found. 2.G.R. no. in cause title , not tally with rej. order.3 . Vernacular not proper.
80	D-WP(C)/51431/2024	NIHAL RATH	2024-12-11	Paragraphs of writ petition not correctly numbered

81	D-CMP/51489/2024	DEO KUMAR AJMERIA	2024-12-11	This may be registered as W.P.( C).
82	D-WP(C)/51426/2024	BIPLABA MOHANTY	2024-12-11	The name of the counsel in vakalatnama not furnished in capital letter
83	D-WP(C)/51440/2024	RABINDRA NATH PRUSTY	2024-12-11	30-OTHER DEFECT (IF ANY) 1.Copy of demarcation case No.225 Of 2021 not filed. 2.The name of father of opp.party No.5 not furnished. 3.The age of opp.party Nos.5 to 10 not furnished.
84	D-BLAPL/37103/2024	SATYA NARAYAN MISHRA 4	2024-12-11	Honble Court not tally with Rejection order and cause title.
85	D-WP(C)/51449/2024	PRAFULLA KUMAR MOHAPATRA	2024-12-11	1.Petition not correctly addressed to Honorable Court 2.The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
86	D-RPFAM/51402/2024	DR. ARUNIMA MISHRA	2024-12-11	This may be registered as CRLMP..
87	D-WP(C)/51457/2024	ABHISHEK DASH	2024-12-11	Petition not correctly addressed to Honorable Court
88	D-CRLMC/37037/2024	BIRAJA PRASANNA DAS	2024-12-11	1. Page nos.12,17 and 19 to 22 not legible.
89	D-RSA/51574/2024	SIDHARTHA MISHRA	2024-12-11	put up for SR after valuation of appeal and court fees payable thereon is furnished.
90	D-BLAPL/37225/2024	PANCHANAN PANIGRAHI	2024-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per index, page mark not tally in annex.1.2. Side of page nos.18 to 22 and 24 are not neat.
91	D-WP(C)/48405/2024	SOURAV DAS	2024-12-11	Declaration left blank .Age of petitioner nos 200, 201 ,202 ,208 and name of father of petitioner no200 and201 not furnished .Proper address of ops.3 to 22 not furnished .Name of the father of petitioner no193 not furnished . 2. .Receipt Showing Serv.copy To School and Mass Education not Filed.
92	D-CMP/51547/2024	BIBEKANANDA BHUYAN	2024-12-11	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Authentication fees of Rs .1.10 paisa not paid on annexure -6 . 2 . All the parties have not made affidavit . 3 .In para -1 of C .M .P annexure left blank .
93	D-BLAPL/37286/2024	SATYAPADA SHARMA	2024-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
94	D-RPFAM/51494/2024	BHARAT JALLI	2024-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. Court fee of Rs. 6/- not paid in main case and misc. case No. 552 of 2024. 2. In the affidavit in main case and in I.A. No.552 of 2024, court fee of Rs. 3/- each and Notarial fee of Rs. 30/- each not paid..
95	D-BLAPL/37343/2024	BISWAMBAR MOHANTY	2024-12-11	14-NOT PROPERLY INDEXED. Page no. not correct in index.
96	D-FAO/51587/2024	ADAM ALI KHAN	2024-12-11	1. Period of Delay 175 days delay.
97	D-CRLREV/37310/2024	GOPAL KRUSHNA MOHANTY	2024-12-11	Age of o.p.not given
98	D-WP(C)/51362/2024	SAMEER KUMAR DAS	2024-12-11	NEAY COPY OF PAGE NO 43 TO BE FILED
99	D-WP(C)/51476/2024	MADHAB LAL AGARWAL	2024-12-11	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  PETITIONER NOT SIGN IN V.NAMA
100	D-WP(C)/51445/2024	GOPAL KRUSHNA NANDA	2024-12-11	30-OTHER DEFECT (IF ANY) The name of the petitioner in affidavit not correctly furnished.
101	D-WP(C)/51477/2024	MADHAB LAL AGARWAL	2024-12-11	Receipt Showing Serv.copy To ct not Filed.
102	D-BLAPL/37394/2024	RABINDRA PRASAD PATNAIK	2024-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 24 not partly neat.
103	D-CRLREV/37388/2024	SANJIB KUMAR BHANJADEO	2024-12-11	Sessions trial case no. are not stated in main as well as in IA.
104	D-WP(C)/51478/2024	MADHAB LAL AGARWAL	2024-12-11	Receipt Showing Serv.copy To ct not Filed
105	D-ABLAPL/37229/2024	BIDYUTLATA MOHANTY	2024-12-11	As per standing order no-3 dated9.7.24 the name of the victim/informant shall mentioned the petition,then SR will made.
106	D-WP(C)/51397/2024	SAROJA KANTA SAMAL	2024-12-11	code no not indicated in the cause title
107	D-WP(C)/51429/2024	ASMIYA RANJAN MAJHI	2024-12-11	30-OTHER DEFECT (IF ANY) Synopsis and date charts are not alphabetically paginated.
108	D-WP(C)/51505/2024	BIKASH KUMAR KUND	2024-12-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
109	D-WP(C)/51659/2024	ABINASH PATTJOSHI	2024-12-11	30-OTHER DEFECT (IF ANY) Date mentioned in Annexure-1 does not tally with book marks index ,index and avement of writ petition.
110	D-WP(C)/51475/2024	UMAKANT SAHOO	2024-12-11	1. Full-fledged copy of page no.15 to be filed.2.Page no.34 not filed.
111	D-ABLAPL/37314/2024	NIRANJAN LENKA	2024-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page 11 and 12 not neat.Date of copy of order not tally with Index.
112	D-WP(C)/51521/2024	BIJAYA KUMAR SAHOO	2024-12-11	synopsis and date chart not signed by the filing advocate
113	D-CRLMC/37235/2024	SATYANARAYAN MISHRA	2024-12-11	14-NOT PROPERLY INDEXED.
114	D-WP(C)/51548/2024	NIRANJAN PANDA	2024-12-11	1.Serial No.2 In Affidavit Incorrectly Mentioned
115	D-CRLMC/37242/2024	SURYAKANTA PALAI	2024-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Date of adjourned not correctly mentioned 5th line para no.7.
116	D-CRLMC/37273/2024	ALOK KUMAR DAS	2024-12-11	1. Date of order not correctly furnished in prayer of the petition. 2.Names In Capital Letters Of All The Signing Advocates Not Indicated
117	D-WP(C)/51413/2024	SUBHADUTTA ROUSTRAY	2024-12-11	30-OTHER DEFECT (IF ANY) Legible copy of page Nos.26 to 30 to be filed.
118	D-CRLMC/37276/2024	NIRAJ KUMAR SETHI	2024-12-11	1. Petitioners name not correctly furnished in synopsis.
119	D-RPFAM/51297/2024	HIMANSHU SEKHAR MISHRA	2024-12-11	This may be registered as C.R.L.M.P.
120	D-CRLA/37331/2024	PARTHA SARATHI DAS	2024-12-11	Provision of Law Incorrect in respect of High Court rules in IA no.3201/24.
121	D-ABLAPL/37122/2024	AMULYA RATNA PANDA	2024-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 8 not neat.
122	D-WP(C)/51584/2024	MANAS RANJAN KHATUA	2024-12-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. synopsis and date chart not alphabetically paginated in the petition.2.Rs.10/- for L.A.A.W.F. not filed.
123	D-RVWPET/50660/2024	ADV.	2024-12-11	Place it after filing of C.copy of impugned order
124	D-MACA/49394/2024	SANTOSH KUMAR MOHANTY	2024-12-11	cause title not in order in respect of Indramani Sahoo (op 1 in court below) 2.statutory deposit not made.
125	D-ABLAPL/37375/2024	BISWORANJAN SWAIN	2024-12-11	1. Page no.13 not neat and legible.
126	D-WP(C)/51593/2024	PRAKASH RANJAN BARIK	2024-12-11	1.page no.10 not filed.
127	D-WP(C)/51598/2024	HEMANTA KUMAR MOHANTA	2024-12-11	1.Synopsis and date chart are not marked in Index.2.Encroachment Case No.311 of 2024 mentioned in cause title does not tally with the Annex-7.
128	D-BLAPL/37376/2024	SMRUTI RANJAN ROUT	2024-12-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. .Petition not correctly addressed to Honorable Court

129	D-CMAPL/49060/2024	ADV.	2024-12-11	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs.2.25p. be paid.
130	D-ABLAPL/37289/2024	DEBASHIS ROUTRAY	2024-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Page nos.7,8,10, 11 not neat and legible.2. Name of the petitioner on affidavit not tally with cause title.
131	D-BLAPL/37370/2024	GYANA RANJAN DHAL	2024-12-11	.Page no.10 not neat and legible.2.Page no.11 not available on record.
132	D-ABLAPL/37339/2024	AJAYA KUMAR PRADHAN	2024-12-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.  A and B not mentioned in index.BNSS not mentioned. Page nos. 8 and 9 not neat.
133	D-BLAPL/37381/2024	SK. ZAFARULLA	2024-12-11	Page no.9 not neat and legible.
134	D-WP(C)/51562/2024	ASMIYA RANJAN MAJHI	2024-12-11	30-OTHER DEFECT (IF ANY)  1.Synopsis and date charts are not alphabetically paginated. 2.Page No.7 of writ petition not filed. 3.Paragraphs of writ petition not correctly numbered., 4.Legible copy of page-16 and Neexure-4 to be filed. 5.Annexure-4 is not correctly page marked.6.Annexure-6 is not exhibited
135	D-WP(C)/51544/2024	BIBHUTI BHUSAN PANDA	2024-12-11	20-VERNACULAR CERTIFICATE NOT FURNISHED.
136	D-WP(C)/51522/2024	SURENDRA KUMAR SAHOO	2024-12-11	serial no not correctly marked in the index.
137	D-BLAPL/37385/2024	RABINDRA NATH PANDA	2024-12-11	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Page nos.12 and 13 not neat.
138	D-WP(C)/51418/2024	SUBHADUTTA ROUTRAY	2024-12-11	1.Synopsis and Date chart not signed by the filing advocate.2.Date mentioned under annexure-6 not tally to the averment of the writ petition.
139	D-ABLAPL/37335/2024	SURYAKANTA DWIBEDI	2024-12-11	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page no. 11 not neat.
140	D-ABLAPL/37347/2024	SANJIT MISHRA	2024-12-11	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  Petitioner no. 5 not executed Vnama.

141	D-WP(C)/51530/2024	KISHORE KUMAR MISHRA	2024-12-11	1. Annexure-4 (Page-20) not legible. Defect No 2. Two cross pages be delinked after Page No 23 and 24 as respectively from body of the Writ petition
142	D-CONTC/51612/2024	ADV	2024-12-11	Copy of representation not attested
143	D-WP(C)/51447/2024	UMAKANT SAHOO	2024-12-11	30-OTHER DEFECT (IF ANY) Date mentioned in Annexure-1 and 5 does not tally with book marks index.
144	D-CRLREV/37337/2024	DEBA PRASAD DAS	2024-12-11	1. Provision of Law be corrected after conversion. 2. Good ground certificate not furnished nor Being aggrieved.....paragraph is there
145	D-ABLAPL/37373/2024	SUSHANTA KUMAR SAMANTARAY	2024-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not furnished.
146	D-ABLAPL/37429/2024	RAJENDRA NARAYAN ROUT	2024-12-11	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 9 not neat.
147	D-BLAPL/37353/2024	BISWAJIT RANJAN TRIPATHY	2024-12-11	1. G.R. Case No. 232 of 2021 in rejection order under Annexure-1 not mentioned in the cause title.
148	D-ABLAPL/37384/2024	PRANAYA KUMAR DASH	2024-12-11	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not furnished on declaration. 2. ABLAPL Petition and Annexure-1 not properly page marked in Index. 3. Signature of the petitioner No. 2 on V.nama not tally with cause title.
149	D-ABLAPL/37436/2024	BHOJARAJ SETH	2024-12-11	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
150	D-WP(C)/51483/2024	SUJAY SHANKER SINGHDEO	2024-12-11	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Pages 12, 13, 15, 16, 17 and 18 not neat and legible. 2. Name of the petitioner has been wrongly described in Appendix-II

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 11-12-2024 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CONTC/4000/2023	CONTC/4000/2023	M/S SHASHI BHUSAN JENA	OTHERS. PETITION MAY STICK TO ONE PRAYER .PLACE IT AFTER COMPLIANCE
2	CONTR/3/2023	CONTR/3/2023	IN PERSON	OTHERS. THERE ARE TWO PRAYER AND THIS PETITION MAY STICK TO ONE PRAYER OTHERS. ANNX NOT FURNISHED IN DETAILS IN THE INDEX OTHERS. AFFIDAVIT IS NOT IN ACCORDANCE WITH CHAPTER 6,RULE 3 OF OHC RULES OTHERS. PLACE IT AFTER COMPLIANCE